

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

NOTICE

As directed by Competent Authority, the matters (Item Nos. 1 to 17) listed before Court No. 1 in the Daily Cause List of today, the 19th March, 2024 will now be taken-up for hearing through physical hearing with hybrid option by the following Bench in Court No. 2 :

Hon'ble Mr. Justice Sudhir Agarwal, Judicial Member
Hon'ble Dr. A. Senthil Vel, Expert Member

Further, the matters (Item Nos. 1 to 12) listed before Court No. 2 comprising of Hon'ble Mr. Justice Arun Kumar Tyagi, Judicial Member & Hon'ble Dr. Afroz Ahmad, Expert Member in the Daily Cause List of today, the 19th March, 2024 will now be taken-up for hearing through physical hearing with hybrid option by the same Bench in Court No. 3.

Dated this the 19th day of March, 2024.



Dy. Registrar

To all concerned

